

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No.255 of 2020 (SZ)

Tribunal on its own motion-SUO MOTU
Based on The News item in Dinamalar
Newspaper, Dated 06.11.2020, Chennai
Supplementary, "Rising of New Buildings
in Water ways, Danger to Velachery due
to Callousness of officials."

...Applicant

Vs

The Chief Secretary to Govt. of Tamilnadu,
Govt. Secretariat, Fort. St. George,
Chennai, Tamil Nadu – 600 009 and Ors

...Respondents

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**Filed by
Thiru. C. Kasirajan,
Advocate, Chennai.**

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**REPORT FILED ON BEHALF OF THE 7TH RESPONDENT -
TAMIL NADU POLLUTION CONTROL BOARD.**

I, J. Josephine Sahayarani , Daughter of Jesu Rajan , Christian,
aged about 56 years, having my office at 76, Mount Salai, Guindy,
Chennai-600032, do hereby solemnly affirm and sincerely state as
follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu
Pollution Control Board (TNPCB), Chennai – 32, and filing this Report on
behalf of the Respondent Tamil Nadu Pollution Control Board (TNPCB)
and as such I am well acquainted with the facts of the case from the
records.

2. It is respectfully submitted that the Hon'ble National Green
Tribunal (Southern Zone), Chennai has passed an order dated
15.12.2020 and constituted the Joint Committee comprising of "1) the
District Collector, Chennai District, or a Senior Officer not below the rank of Assistant

J. Josephine Sahayarani
28/7/2021

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032

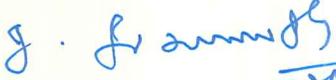
3. It is respectfully submitted that the Velachery lake area was inspected by the TNPCB on 22.07.2021. Water sample were collected in the following location and sent for analysis to TNPCB Lab.

- i) At the inlets of storm water drain near Kakkan bridge, Adambakkam – 1 no.
- ii) At the inlets of storm water drain at Maruthupandiar Salai, Velachery – 2 no (opp. to Sree Gupta Bhavan, near JM Jumma Masjid).
- iii) At the Velachery Lake

4. It is respectfully submitted that during inspection the following were noticed.

- i) In the upstream area of Velachery Lake and areas abutting to Velachery Lake, number of areas were found unsewered.
- ii) No underground sewer system was provided to collect and transport the sewage generated from the residential and commercial establishments and treat the sewage in the Sewage Treatment Plant (STP).
- iii) If the CMWSSB provides necessary underground sewage system in that area for the collection of sewage generated and also provide cut off drains wherever necessary, to collect the unauthorized discharge of sewage into Velachery lake and treat the same in the nearby Sewage Treatment Plant, the above problem due to contamination of Velachery lake water by the discharge of untreated sewage can be solved.
- iv) Public Works Department and Greater Chennai Corporation has to take action to remove all encroachments and unauthorized structure in the Velachery lake.

5. It is respectfully submitted that the Hon'ble National Green Tribunal (Southern Zone) may issue necessary direction to the CMWSSB


22/7/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032

to take steps to provide underground drainage and Sewage treatment Plant in the nearby area so as to mitigate the above problem due to disposal of untreated sewage from unsewered area nearby. Also it is submitted that Public Works Department and Greater Chennai Corporation may be directed to remove all encroachments and unauthorised structure which are in Velachery Lake so as to curtail unauthorised discharge of sewage into Velachery Lake.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstance of this case and thus render justice.

J. Josephine Sahayarani
28/7/2021

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032

BEFORE ME

VERIFICATION

I, J. Josephine Sahayarani , Daughter of Jesu Rajan, working as Joint Chief Environmental Engineer, having office at No. 76, Anna Salai, Guindy, Chennai – 32, do hereby submit that the above contents are true to the best of my knowledge and belief through records.

Verified at Chennai on this day of July 2021.

J. Josephine Sahayarani
28/7/2021

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032

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**REPORT FILED ON BEHALF OF THE
7TH RESPONDENT - TAMIL NADU
POLLUTION CONTROL BOARD.**

Advocate for Respondent: TNPCB
Thiru. Kasirajan
Advocate, Chennai.

Date: 03.08.2021

Date of Hearing: 24.08.2021